ITEM NO.8

COURT NO.14

SECTION II-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5423/2022

(Arising out of impugned final judgment and order dated 15-10-2019 in CRBA No. 3007/2018 passed by the High Court Of Judicature At Bombay)

VERNON

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

(IA NO. 64864/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA NO. 64993/2022 - EXEMPTION FROM FILING O.T.; IA NO. 64867/2022 - EXEMPTION FROM FILING O.T.; IA NO. 64990/2022 -PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 24825/2022 (II-A)

(IA NO. 141975/2022 - CONDONATION OF DELAY IN FILING; IA NO. 141981/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS; IA NO. 141979/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA NO. 150724/2022 - EXEMPTION FROM FILING 0.T.; IA NO. 141980/2022 - EXEMPTION FROM FILING 0.T.; IA NO. 150723/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ ANNEXURES)

Date : 12-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)	Ms. Rebecca John, Sr. Adv.
	Mr. R. Basant, Sr. Adv.
	Mr. Jawahar Raja, Adv.
	Mr. Chinmay Kanojia, Adv.
	Mr. Archit Krishna, Adv.
	Mr. N. Sai Vinod, AOR
	Ms. Varsha Sharma, Adv.
	Ms. Mooksha Sharma, Adv.
	Mr. Vishnu P, Adv.
For Decrondont(c)	Mr Anand Dilin Landra Adv
For Respondent(s)	• • •
	Mr Ciddharth Dharmadhikari

- Mr. Siddharth Dharmadhikari, Adv. Mr. Aaditya Aniruddha Pande, AOR Mr. Bharat Bagla, Adv.
 - Ms. Kirti Dadheech, Adv.

Mr. Suryaprakash V Raju, A.S.G. Mrs. Sairica Raju, Adv. Mr. Kanu Agarwal, Adv. Mrs. Swati Ghildiyal, Adv. Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following O R D E R

List on 16.01.2023, before a Bench of which Hon'ble Mr. Justice Dipankar Datta is not a member.

(INDU MARWAH) COURT MASTER (SH) (MATHEW ABRAHAM) COURT MASTER (NSH)